

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 908/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Future Retail Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|----------------|---------------------|---|
| 1 | Atmendra Ketha | Adv. for Petitioner |  |

COMMON ORDER

C.S.P. No. 906/230-232/NCLT/MB/MAH/2017

C.S.P. No. 907/230-232/NCLT/MB/MAH/2017

C.S.P. No. 908/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **10.11.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
18.10.2017

SD/-

M.K. Shrawat
Member (Judicial)